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Title: Introduction of the Indian Institutes of Information Technology (Amendment) Bill, 2017.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): Madam, I beg to move for leave to introduce a Bill further to amend the Indian Institutes of Information Technology Act, 2014.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Institutes of Information Technology Act, 2014."

The motion was adopted.

SHRI PRAKASH JAVADEKAR: I introduce the Bill.

HON. SPEAKER: Now, Item No. 12A Shri Arun Jaitleyji

...(Interruptions)

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam, I am on a point of order. ... (Interruptions)

માનનીય અધ્યક્ષ : ઉનકો લીધ તો માંગને દીજાએ, ફિર આપ ગોલિએ।

â€“(વ્યવધાન)

SHRI K.C. VENUGOPAL : Madam, I am raising a point of order. ... (Interruptions)

12.06 hours